

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 20.09.2022 at 12.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Mynah Insutries Ltd
MAIN PETITION NUMBER : CP/666/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/699(CHE)/2021

ORDER

The Applicant is represented by the Ld. PCS Mr. Jayanth Viswanathan through video conferencing mode.

This matter was de-reserved on 13.09.2022 and thereafter coming up for today.

List the matter on **10.11.2022** for **physical hearing**.

-Sd-

[SAMEER KAKAR]
MEMBER (TECHNICAL)

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-Sd-

[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)